

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 304 OF 2016

Dated: 30th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

NTPC Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Shri Venkatesh
Mr. Pratyush Singh

Counsel for the Respondent(s) : Mr. Manu Seshadri
Mr. Ishan Bisht for R-1

Mr. Pradeep Misra
Mr. Suraj Singh for R-2

Mr. R. B. Sharma for R-7

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **22.01.2018.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/ss